Shastri Bhawan, New Delhi,
dated 16<sup>th</sup> May, 2016

## ORDER

The President is pleased to engage Shri Nripendra K. Aggarwal, Advocate as Senior Panel Counsel before Central Administrative Tribunal (PB) New Delhi as shown below for conducting litigation in respect of Central Government for a period of three years from the date of this order or until further orders, whichever is earlier: -

**SENIOR PANEL COUNSEL, CAT (PB), NEW DELHI**

| Sr. No. | Name & Enrl. No | Mobile Number | Address |
|---|---|---|---|
| 1. | Nripendra K. Aggarwal NA/589/1964 | 9811510538 | 86, Lawyers Chamber, Supreme Court, Bhagwan Das Road, New Delhi-110001. |

2.      The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM Nos. 26(1)/2005-Judl. dated 31.01.2008 & 26(1)/2014/Judl. dated 01.10.2015. The payment of professional fee & incidental expenses shall be made by the concerned Departments.

3.      Hindi version of this order will follow.

(G. S. Yadav)
Joint Secretary & Legal Adviser to the Government of India

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, CAT (PB) New Delhi.
3. The Incharge, Litigation (High Court) Section, CAT Cell, Litigation (Lower Court) Section, New Delhi.
4. Sh. Sanjay Jain, Ld. ASG, Delhi High Court, New Delhi.
5. Shri Nripendra K. Aggarwal, Sr. Panel Counsel, CAT (PB) New Delhi, 86, Lawyers Chamber, Supreme Court, Bhagwan Das Road, New Delhi-110001.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.
9. All Ministries/Departments.

(D. Srinivas)
Section Officer (Judicial Section)